COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 59 OF 2018 &</u> IA NO. 03 OF 2017 & IA NO. 253 OF 2018

Dated: 8th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

T.C. Terrytex Limited ...Appellant(s)

Vs.

Punjab State Power Corporation Limited & Anr.Respondent(s)

Counsel for the Appellant(s) : Ms. Aasita for

Mr. Ankit Goel

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Ms. Neha Garg

Mr. Ashwin RAmanathan for R.1

ORDER

As agreed by learned counsel for the parties, list the matter on <u>26.03.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

ts/mk